

02.07.01

Hon.Mr.S.K.I. Naqvi, Member (J)

Shri V.B. Tewari for the applicant.  
Shri G.R. Gupta brief holder to Shri R.C. Joshi  
counsel for the respondents.

M.A.No.1193/01 by the respondents to dismiss the  
O.A. being devoid of merit. Premature, not all-  
owed.

M.A.No.1194/01 by the respondents to condone the  
delay and take on record the C.R. Allowed, C.R.  
be taken on record.

M.A.No.1085/01 by the applicant to take on record  
the accompanying R.A. Allowed. R.A. be taken on  
record.

Shri Tewari mentions that when the O.A.  
was filed some interim relief was granted to the  
applicant, but he was put to pressure by non-  
payment of his regular salary and, therefore, under  
compelling circumstances, he complied with the  
impugned order and joined at the place to which he  
has been transferred in spite of his unredressed  
grievance which still exists and brought to the  
notice of the respondent no.1 vide annexure A-3  
dated 25.5.2000, which is yet to be decided. With  
the mention of these facts and circumstances,  
Shri Tewari requests that the O.A. be finally  
decided with the direction to competent authority  
in the department to decide the pending represent-  
ation of the applicant along with a fresh represent-  
ation, for which liberty has been sought, to acc-  
ommodate the applicant whenever it is administratively  
possible. Shri G.R. Gupta, learned counsel for the  
respondents has serious objection regarding the use  
of words 'Pressure' and 'Compelling Circumstances',  
otherwise he has nothing to say regarding direction  
to decide the representation.

P.T.O.

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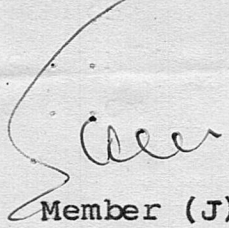
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Keeping in view the above submissions, the O.A. is finally decided with the observation that incase the applicant moves a fresh representation and submit the same alongwith pending representation dated 28.05.00 annexure-3 to the O.A. within four weeks, same be <sup>considered</sup> ~~decided~~ sympathatically and decided by the competent authority in the respondents establishment within three months thereafter. No cost.

  
Member (J)

/M.M./